Annexure – 8

Name of the corporate debtor: UCAL PRODUCTS PRIVATE LIMITED; Date of commencement of CIRP 10.12.2021; I on: 05.01.2022

; List of creditors as

List of operational creditors (Other than Workmen and Employees and Government Dues)

NIL

			Details of claim admitted						Amount of contin-	Amount of any		Amount of claim	Remarks, if any
	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
		•	·									·	